

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-299(ND)2019

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2019.**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s. M/s. Parivartan Buildtech Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

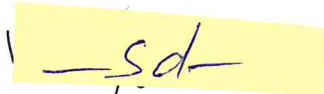
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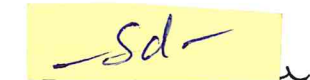
**Present: Mr. Arjun Agarwal and Mr. Rajiv Virmani, Advocates for the Petitioner**  
**Mr. Ravindra Gupta, Advocate for the Respondent**

**ORDER**

Mr. Ravindra Gupta, Advocate has put in his appearance on behalf of the Corporate Debtor. He prays for some time to file his reply. Let the same be filed.

Be listed for arguments on 5<sup>th</sup> March, 2019.

  
**(Dr. V.K. Subburaj)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**